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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05.12.2017

O.A./260/78/2015

COUNTER AND REJOINER FILED,
MEMO FOR WITHDRAWAL, ON MEMO

ITEM NO:41

FOR APPLICANTS(S) Adv. :

KRISHNA CHANDRA RATH



-V/S-

SURVEY OF INDIA

Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.:

Mr. S. Behera

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt. 5.12.17 given to both counsel.</p> <p>8/12/17</p> <p>Pr. Mun. 8.12.17 SCTJ</p>	<p>Mr. S. Behera, Ld.Counsel for the Official Respondents, submits that the prayer of the applicant has become infructuous.</p> <p>Mr. S.K. Ojha, Ld. counsel for the applicant submitted that he has already filed a memo that the O. A has become infructuous.</p> <p>In view of such, the O. A is disposed of having become infructuous.</p> <p> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p> (SUSHSANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>